

PROFORMA FOR DECLARATION OF ASSETS

(As On 31-03-2012)

Name of officer (in Full): KRISHNAKANT BHARDWAJ

Date of Birth : 22-12-1978

Present post held : CIVIL JUDGE CLASS II, MANENDRAGARH

Immovable Property				
Name of District, Sub Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name state in whose name held and his/her relationship to the Govt.Servant	How acquired ? Whether by purchase lease mortgage, inheritance,gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
-	NIL	NIL	-	-
Movable Property (Valued Above 25,000/-of Rs.)				
Name of Articles <input type="checkbox"/> 1				
1 CAR				
Jewellery (Lump Sum)				
Jewellery (Worth Rs.)		1,95,000.00		

Shares/Debentures			
Name of Issuing Company 1		Nos. of shares 2	
-		-	
Life Insurance Policy & Others			
Name of Issuing Company 1		Amount 2	
L.I.C.		28624.00 ANNUAL PREMIUM	
Bank Deposites/ Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposites	SBI	MDGR	30,000.00
2) Saving Bank A/Cs	SBI	MDGR	1,43,188.00
3) PPF	SBI	MDGR	28,000.00
4) GPF	-	-	50,474.00
5) NSS	-	-	-
6) Others	-	-	-

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
Note :- The expected declaration of assets is subject to provisions of C.G.Civil Services (Conduct) Rules 1965

Sd /-

(K.K. BHARDWAJ)
CIVIL JUDGE CLASS II
MANENDRAGARH